



GENERAL MANAGER & RECOVERY OFFICER  
RECOVERY CELL  
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: [recoveryero@sebi.gov.in](mailto:recoveryero@sebi.gov.in)

**ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS**

**Attachment Proceeding No. 15286 & 15291 of 2026**  
**Certificate No. RC 8692 of 2025**

**Principal Officer/ Chairman & Managing Director/ CEO,  
All the Banks in India, All the Mutual Funds in India,  
NSDL and CDSL, Mumbai**

1. Whereas the aforesaid notices of attachment nos. **15286 & 15291 of 2026 dated April 21 & 22, 2026 respectively** were issued, attaching the Bank/Locker/Demat accounts and Mutual Fund Folios of the defaulter, by the Recovery Officer in execution of Certificate No. **RC8692 of 2025 dated March 27, 2025**, for recovery of funds, of a sum of **Rs. 5,81,000/- (Rupees Five Lakh Eighty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the sum; against **Anish Hemani HUF (PAN: AAIHA3874N) ["Defaulter"]**
2. And whereas Notices of Attachment in the above proceedings dated April 21 & 22, 2026 were issued attaching the Bank and Demat accounts. Mutual fund folios of the Defaulter.
3. And whereas, SEBI has recovered an amount of Rs. 5,81,000/-, which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund folios of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the component authority under any law.

Given under my hand and seal at Kolkata this **05<sup>th</sup>** day of May, 2026.

SEAL



Copy to:

**Anish Hemani HUF**

Address : 35/1A, Paddapukur Road, Rajlaxmi, 3rd Floor, Kolkata - 700020

*Mitrajeet Dey*

**RECOVERY OFFICER**

**मित्रजीत दे / Mitrajeet Dey**  
वसुली अधिकारी एवं महाप्रबंधक  
Recovery Officer & General Manager  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata